

(b) The Government of India have no information.

(c) The question does not arise.

#### Flag Station between Narwana and Kalayat Stations

**1388. Ch. Ranbir Singh:** Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to open a new Flag Station between Narwana and Kalayat Stations on the Narwana Kurukshetra branch line of the Northern Zone; and

(b) if so, when it is likely to be opened?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy)** (a) and (b). It has been decided to open a contractor operated Train Halt between Narwana and Kalayat stations and the work is expected to be taken up during the year 1961-62.

#### Transfer of Directors of Postal Services

**1389. Shri M. B. Thakore:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Directors of Postal Services and other senior officials are not transferred from their places during the whole period of their service; and

(b) if so the reasons therefor?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) No.

(b) Does not arise.

#### Loans and subsidies given by Centre

**1390. Shaikh Mohammad Akbar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of subsidy and loans given by the Government of India to State Governments and Union Territories for the last 10 years for (i) Minor Irrigation Schemes, (ii) Land Reforms Schemes, (iii) Soil Conservation Schemes, (iv) Dairy Development Schemes and (v) for the development of fisheries; and

(b) whether any interest is charged on the loans, and if so, what is the rate of interest?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) Two statements giving the required information are laid on the Table. [See Appendix II, annexure No. 65].

(b) The rate of interest charged on loans varies from year to year and depends on the period of repayment. Normally it ranges from 3 per cent to 4½ per cent.

#### Minor Irrigation Schemes

**1391. Shaikh Mohammad Akbar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the target of bringing 9 million acres of land under irrigation under minor irrigation scheme is likely to be achieved by the end of Second Five Year Plan; and

(b) if so, what is the break-up State-wise of the achievements against the target fixed?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):**

(a) Yes.

(b) The available information is given in the statement below:

State	Second Plan Target	Achievement for First Four Years of 2nd Plan
Lakh Acres		
Andhra Pradesh	4.5	4.3
Assam	12.1	8.1
Bihar	17.4	18.8
Bombay	10.3	6.1
Madhya Pradesh	7.8	3.4
Madras	5.0	2.3
Orissa	3.0	1.2
Punjab	2.7	4.1
Uttar Pradesh	12.9	19.2
West Bengal	3.9	3.1
Jammu & Kashmir	1.2	Not available
Mysore	3.2	1.3
Rajasthan	2.0	3.7
Kerala	2.9	0.9
Total Union Territories.	1.1	0.5
<b>TOTAL :-</b>	<b>90.0</b>	<b>77.0</b>

N.B.: The figures of achievement in the above statement are based on